

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

208. CP/227(MB)2021

IN THE MATTER OF

JM FINANCIAL LIMITED

U/s 59 of the Companies Act, 2013

Order Delivered on 10.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Ajinkya Kurdukar (VC)

For the Respondent:

ORDER

The Counsel for the Petitioner prays for a short adjournment, so as to inform the Court about the Status of the EOW complaint filed pursuant to the SEBI order dated 08.07.2020. Adjourned to. **28.08.2024.**

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)